NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1200/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.11.2017

NAME OF THE PARTIES:

Ganpati Chemicals & Minerals

Jejani Pulp Paper Mills Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

1 Drs. K. Jan PCS John

ORDER

C.P. No. 1200/I&BP/NCLT/MB/MAH/2017

- Ld. Representative of the Petitioner is present. 1.
- A letter on record dated 25th September, 2017, addressed to the Registrar 2. of this Tribunal by the Advocate of the Petitioner, stated that in respect of the same Operation Debtor, TCP No. 988 of 2017 is pending hearing before Court Room No.1, NCLT Mumbai Bench, stated to be transferred from the Hon'ble High Court of Bombay, Nagpur Bench.
- Registry is directed to report the correct position. In case two files are running simultaneously, the same should be clubbed and placed before one Bench.

Sd/-

Bhaskara Pantula Mohan Member (Judicial)

Dated: 21.11.2017

vkr

Sd/-

M.K. Shrawat Member (Judicial)